

4. Internal Safety Organisation.
5. Workers Participation in Safety Management.
6. Prevention of Roof/Side fall accidents.
7. Health and Prevention of Fatigue.
8. Accuracy of Mine Plans.
9. Reorganisation of Mines Rescue Services.
10. Role and Function of D.G.M.S.

Action on the recommendations relating to items 1 to 3, 4, 5(2), 5(3), 6, 7 and 8 are to be taken by the Director General of Mines Safety and the Mining Companies. These recommendation of D.G.M.S., the question of set-Organisations for implementation. The Director General of Mines Safety is monitoring the progress of implementation of the recommendations.

The recommendation on item 5(1) relating to amendment of the Mines Act, 1952 to give statutory backing to the institutions of Pit Safety Committee and Workmen Inspectors is being taken up along with other amendments to the Act.

As regards recommendation No. 9 relating to Reorganisation of Mines Rescue Services, it has been decided to transfer the Mine Rescue Services to the management. This involves amendment to the Mines Act, 1952.

As regards, the recommendation on item No. 10 relating to role and function of D.G.M.S., the question of setting up of a Committee is under consideration

#### **Foreign Tours by Directors of Electronics Trade and Technology Development Corporation**

2103. SHRI C. HARIDAS: Will the PRIME MINISTER be pleased to state:

- (a) what is the number of full time and part-time Directors of Electronics Trade and Technology Development Corporation who went on foreign tours between March, 1981 and 15th August, 1981;

(b) what is the work done by them in the course of their tour; and

(c) what is the expenditure involved in each case?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) Two full time Directors went on foreign tours between the March, 1981 and August, 15, 1981. No part time Director undertook any foreign tour during this period.

(b) The work done by them during their tour is given in the Annexure. [See Appendix CXIX, Annexure No. 64.]

(c) The details of the expenditure involved are given in the Annexure. [See Appendix CXIX, Annexure No. 65.]

#### **Foreign Funds for Wadia Institute of Himalayan Geology, Dehradun**

2104. SHRI SURENDRA MOHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that C.B.I. is presently enquiring into the affairs of the Wadia Institute of Himalayan Geology, Dehradun, (U.P.);

(b) whether it is also a fact that the Institute received funds worth several lakhs of rupees from the Government and abroad;

(c) if so, what is the total amount of funds received by the Institute during 1979, 1980 and 1981; and

(d) what are the names of foreign Governments who have given funds to this institute?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) It is not correct to say that the C.B.I is enquiring into